



**High Court of Tripura**  
**Agartala**

**Order No. 30**

**Dated, Agartala, the 25<sup>th</sup> April, 2013**

Hon'ble the Chief Justice has been pleased to order that henceforth all the Judgments/Orders of the High Court, except as enumerated hereinbelow, be fed on the LAN.

**Orders not to be fed on the LAN**

1. Orders in which adjournment is granted without contest;
2. Where time is extended for filing pleadings without contest;
3. Application allowed u/o. 22, r.3 or u/o. 22, r.4, CPC without contest;
4. Application of additional evidence allowed without contest;
5. Application for filing additional documents allowed without contest;
6. Orders directing the Registry for release of the amount without contest;
7. Orders extending time for taking steps;
8. Orders regarding service of notice upon the respondents;
9. Orders passed without contest for filing amended Memo of parties;
10. Orders allowing or rejecting the request for translation of documents or for grant of exemption;
11. Orders listing the case before another Bench;
12. Any order which the Hon'ble Court may specifically order that the same be not fed on LAN.

All the Private Secretaries to the Hon'ble Judges on receipt of the Case files after necessary corrections, if any, made by the Hon'ble Judges in the Judgments/Orders shall feed the same on LAN without any delay.

This order must be complied with in letter and spirit and any deviation from it would be strictly viewed.

By Order,

*sd/-*

**(M. Chakrabarti)**  
**Registrar**

**Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 5541-5551 April 25, 2013**  
**Copy to:**

01. The i/c. Joint Registrar, High Court of Tripura, Agartala;
02. The Deputy Registrar(s), High Court of Tripura, Agartala;
03. The Assistant Registrar(s), High Court of Tripura, Agartala;
04. The Librarian-cum-RO., High Court of Tripura, Agartala;
05. The Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
06. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
07. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
08. The Superintendent(s), High Court of Tripura, Agartala;
09. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
10. The Bench Clerk(s), High Court of Tripura, Agartala;
11. Order File.

*M*  
*25-04-13*

**(M. Chakrabarti)**  
**Registrar**